

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:363

ANSWERED ON:23.11.2012

DIVERSION OF DOMESTIC LPG CYLINDERS

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of cases of diversion of domestic Liquefied Petroleum Gas (LPG) cylinders for commercial use detected during the last three years and the action taken against those found guilty;
- (b) whether demand of commercial LPG cylinders has increased at par with domestic LPG cylinders during the same period;
- (c) if so, the details thereof and if not, the reasons therefor ?
- (d) the State-wise quantum of supply of commercial as well as domestic LPG cylinders since October, 2012 and
- (e) the number of new LPG connections released after issue of orders of capping of subsidised cylinders ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAANKA LAKSHMI)

- (a) : Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported that during the period from 2009 to September 2012, action has been taken against 1480 established cases of diversion against the erring distributorships under the provisions of Marketing Discipline Guidelines.
- (b) to (d) : The demand of commercial LPG cylinders has increased at par with domestic LPG cylinders during the last three years. Sales trend of domestic and commercial LPG during the last three years is at annexure.
- (e) : OMCs have reported that 10,17,290 LPG connections have been issued after issue of orders on capping of subsidized cylinders.